Employees in Maruti Ltd. 323. DR. RAMKRIPAL SINHA :

SHRI NAGESWAR PARSAD Shashi ·

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state :

(a) what was the number of workers in M/s Maruti Ltd., Gurgaon in March, 1977 ;

(b) whether it is a fact that a large number of employees of the Company were retrenched after the 20th March, 1977; if so, what is their number and how many of them belong to Amethi and Rai Bareli in Uttar Pradesh;

(c) whether the factory is likely to be closed down in the near future;

(d) if so, what steps Government are taking to provide relief to the workers; and

(e) what action is proposed to be taken by Government against M/s Maruti Ltd. for violating labour laws?]

संसदीय कार्य तथा श्रम मंत्री (श्री रवीन्द्र वर्मा): (क) 643 :

(ख) मार्च/प्रप्रैल, 77 में जो कर्मचारी नौकरी छोड़ कर चले गए थे या जिन्हें नौकरी से हटा दिया गया था, उनकी कुल संख्या 218 थीं। इन 218 श्रमिकों में से दो व्यक्ति ग्रमेठी के हैं ग्रीर उत्तर प्रदेश के राय बरेली स्थान से कोई व्यक्ति नहीं है।

(ग) भारी संख्या में व्यक्तियों की सेवाबों की समाध्ति से पता चला है कि इस फैक्ट्री के निकट भविष्य में बन्द हो जाने की सम्भावना है।

(घ) हरियाणा सरकार, जो इम प्रतिष्ठान के संबंध में, झौद्योगिक विवाद ब्रधिनियम के ब्रधीन समुचित सरकार है, ने उन 37 श्रमिकों की बरखास्तगी से संबंधित ग्रोद्योगिक विवाद न्याय निर्णय के लिए मेज दिए हैं, जिन्होंने इस संबंध में विशिष्ट प्रभ्यावेदन दिए थे ।

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(ङ) हरियाणा सरकार से ब्रनुरोध किया गया है कि वे कम्पनी के प्रबन्धकों ढारा किए गए श्रम कानूनों के अभिकथित उल्लंबनों की जॉच करें तथा मामले में समुचित कार्यवाही करें।

f[THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) : (a) 643.

(b) The total number of employees who have either left or were removed from service in March/April, 77 was 218. Of these 218 workers, 2 persons belong to Amethi and none from Rai Bareli in Uttar Pradesh.

(c) The termination of services of a large number of persons indicates the possibility of closure of the Factory in the near future.

(d) The Government of Haryana, which is the appropriate Government under the Industrial Dispute Act in respect of this establishment, have referred for adjudication the industrial disputes regarding discharge of 37 workers who had made specific representations in this regard.

(e) The Government of Haryana have been requested to examine the alleged violations of labour laws by the management of the Company, and to take appropriate action in the matter.]

Workers' participation in management

324. SHRI KHURSHED ALAM KHAN : SHRI PIARE LALL KUREEL URF PIARE LALL TALIB : SHRI JAGDISH JOSHI : SHRI IBRAHIM KALANIYA :

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state :

(a) whether Government have finalised any proposal to widen the scope

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of the scheme of workers' participation in ces since the coming into force of the dual management in the Public Sector Undertakings in the light of experience gained; and

(b) if so, whether the scheme will be extended to the decision making levels ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) : (a) and (b) No Sir. However, arising out of the deliberations of the Tripartite Labour Conference held on the 6th-7th May, 1977 on the Schemes for workers' participation in management, steps are being taken to constitute a Committee which will study in depth all aspects relating to Workers' Participation in Management and Equity.

Rise in steel prices

325. SHRI KHURSHED ALAM KHAN: SHRI JAGDISH JOSHI : . DR. RAMKRIPAL SINHA : SHRIMATI MAIMOONA SULTAN: SHRIMATI PRATIBHA SINGH : SHRIMATI SUSHILA SHANKAR ADIVAREKAR :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that the prices of different varieties of steel have gone up considerably during the recent years;

(b) if so, what has been the element of increase in prices of each variety of steel during each of the years from 1973-74 to 1976-77 over the prices prevailing in 1972-73: and

(c) what were the reasons for the increase in prices ?

THE MINISTER OF STEEL AND MENES (SHRI BIJU PATNAIK) : (a) and (c) Except to compensate for the increase in excise duty, Railway freight and price hike in coal from time to time, there has been no increase in the JPC steel pri-

pricing policy for the steel industry in October, 1973.

to Questions

(b) A statement is laid on the Table of the House. [See Appendix XE, Annexure No. 22]

Proposal to stop pension to ex-MPs

326. SHRI MAHENDRA BAHADUR SINGH ·

SHRIMATI LAKSHMI KUMARI CHUNDAWAT :

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state

(a) whether there is any proposal under Government's consideration to bring forward a bill for repeal of the law regarding grant of pension to ex-members of Parliament; and

(b) if so, what are the details in this regard

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) : (a) and (b) Representations have been received both for repealing the provisions regarding the granting of pension to ex-Members of Parliament and for liberalising them. The whole question is under consideration.

Waiting list of telephone subscribers in Delhi

327. SHRI SHYAMLAL GUPTA : SHRI KHURSHED ALAM KHAN: SHRI PIARE LALL KUREEL URF PIARE LALL TALIB : SHRI JAGDISH JOSHI : SHRI IBRAHIM KALANIYA

Will the Minister of COMMUNICA-TIONS be pleased to state :

(a) whether it is a fact that the number of pending applications for telephone co-